## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 18/(MAH)/2017 MA No. 368/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Facor Steel Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
15	Omkar V Deosthale.	AR for Resolution Professional.	Anka-
23	Sunil G Naral.	Resolution Professional.	Sweeneen

## ORDER

## MA 368/2017 IN CP 18/I&BP/NCLT/MB/MAH/2017

On MA 368/17 filed by IRP seeking extension of 90 days for completion of Corporate Insolvency Process basing on the resolution by the Committee of Creditors, this Bench hereby gives 90 days' extension from hereof.

Accordingly, this application is hereby allowed.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)